

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 134 of 2020

In the matter of:

**Macquarie SBI Infrastructure Investment
Pte Ltd. & Anr.
Vs.**

....Appellants

**Soham Renewable Energy India Pvt. Ltd.
& Ors.**

....Respondents

Present

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with
Ms. Sonam Gupta, Mr. Manu Mishra, Mr. Saumay
Kapoor & Mr. Krishnendu Dutta.**

**For Respondents: Mr. Udaya Holla, Sr. Advocate along with Ms. Neha
Mathen, For R-2 to R-6.**

**Mr. Aditya Chatterjee & Ms. Nitya Kalyani, for R-1 &
8.**

Ms. Anuradha Agnihotri, Advocate.

With

Company Appeal (AT) No. 135 of 2020

In the matter of:

**Macquarie SBI Infrastructure Investment
Pte Ltd. & Ors.**

....Appellants

Vs.

K. Sadananda Shetty & Ors.

....Respondents

Present

**For Appellants: Mr. Arun Kathpalia, Sr. Advocate along with
Ms. Sonam Gupta, Mr. Manu Mishra, Mr. Saumay
Kapoor & Mr. Krishnendu Dutta.**

**For Respondents: Mr. Udaya Holla, Sr. Advocate, along with Ms. Neha
Mathen, For R-1 to 5**

**Mr. Aditya Chatterjee & Ms. Nitya Kalyani, For R-6
to 12**

Ms. Anuradha Agnihotri, For R-13.

ORDER
(Virtual Mode)

05.02.2021: Heard Learned Counsels for the Parties at length.

'Reserved for Orders'.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Sim/Kam